

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) No.440/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th September 2017, 10.30 A.M

Name of the Company	Agarwal Coal Corporation Pvt.Ltd. -Vs- Impex Ferro Tech Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. SAILENDRA KUMAR TIWAR } — Petitioner
2. MR. AJAY DUBEY }

1. Anindhya Dutta } — Respondent
2. BIDYUT DUTTA }

Sanku Tiwari
13/9/17

A. Dutta
13/9/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the respondents has filed their reply which may be taken on record. Petitioner may file rejoinder, if any, within 7 days with a copy in advance to the opposite party.

List the matter on 11/10/2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)